

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 254 OF 2019 &
IA NOS. 809, 810, 811 & 1170 OF 2019**

Dated: 02nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Petronet MHB Ltd. ... Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parijat Sinha
Mr. Rudra Dutta

Counsel for the Respondent(s) : Mr. Sushant Chaturvedi
Mr. Ehraz Zafar
Ms. S. Shridhar
Ms. Vidhi (Rep.) for R-1
Ms. Priya Puri
Ms. Yati Sharma for R-2
Ms. Sanya Talwar
Mr. Rajat Navet for R-3
Mr. P.R.Jain
Mr. Saurabh Jain for R-6

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 19.08.2019 with advance copy to the other side.

List the matter on **23.08.2019**

**(B.N. Talukdar)
Technical Member (P&NG)**
Bn/kt

**(Justice Manjula Chellur)
Chairperson**